



P A N A J I.

NO: DSC/HC-COVID-19/529/2020/4521

Dated : 16th July, 2020.

25 Asadha, SAKA-1942.

C I R C U L A R

In continuation of the earlier Circular dated 06/06/2020 and in pursuance to the "Complete Lockdown" issued in the State w.e.f. 17/07/2020 to 19/07/2020, by the Government of Goa due to rise in COVID-19 cases, the Courts falling in the District of North Goa shall function with minimum staff, i.e. one LDC and one Peon, from 11.00 a.m. to 1.00 p.m. on Friday i.e. 17/07/2020 and Saturday, i.e. 18/07/2020, in the following manner:

At the District Courts in Panaji, Ponda and Mapusa, the following Judicial Officers shall attend remand work and **utmost urgent cases**, if any, between 11.00 a.m. to 1.00 p.m., on the respective dates:

17th July, 2020 - Ms. Kshama Joshi

18th July, 2020 - Ms. Shabnam Shaikh

The above Judicial Officers will also hold charge of the District Courts at Panaji, Ponda and Mapusa, on the above mentioned dates.

At the Civil & Criminal Courts at Panaji, the following Judicial Officers shall attend remand work and **utmost urgent cases**, if any, between 11.00 a.m. to 1.00 p.m., on the respective dates:

17th July, 2020 - Ms. Ashwini V.
Khandolkar

18th July, 2020 - Shri Jude T. Sequeira

However, regular remand work shall be attended on 19th July, 2020 by the regular remand Judge.

At the Civil & Criminal Courts at Mapusa, the following Judicial Officers shall attend remand work and **utmost urgent cases**, if any, between 11.00 a.m. to 1.00 p.m. on the respective dates:

17th July, 2020 - Ms. Anuradha Andrade

18th July, 2020 - Ms. Anusha D. Kaisukar

However, regular remand work shall be attended on 19th July, 2020 by the regular remand Judge. The above Judicial Officers shall also hold charge of the Civil & Criminal Court at Pernem on the above mentioned dates.

At the Civil & Criminal Courts at Ponda, the following Judicial Officer shall attend remand work and **utmost urgent cases**, if any, between 11.00 a.m. to 1.00 p.m. on the respective dates:

17th July, 2020
& - Ms. Puja U. S. Sardesai
18th July, 2020

However, regular remand work shall be attended on 19th July, 2020 by the regular remand Judge.

At the Civil & Criminal Courts at Bicholim, the following Judicial Officer shall attend remand work and **utmost urgent cases**, if any, between 11.00 a.m. to 1.00 p.m. on the respective dates:

17th July, 2020
& - Ms. Suman C. Gad
18th July, 2020

However, regular remand work shall be attended on 19th July, 2020 by the regular remand Judge. The above Judicial Officer shall also hold charge of the Civil & Criminal Court at Sattari at Valpoi on the above mentioned dates.

Irshad Agha
16/07/2020

(**IRSHAD AGHA**)

Principal District Judge and Sessions Judge
North Goa, Panaji-Goa

Copy to:

1. The Registrar General, High Court of Bombay, Appellate Side, Mumbai.
2. The Registrar (Inspection-I), High Court of Bombay, Appellate Side, Mumbai.
3. The Registrar (Adm.) High Court of Bombay at Goa, Panaji.
4. The Principal District and Sessions Judge, South Goa, Margao.
5. The Superintendent of Police, North Goa, Panaji, with a request to circulate the above Circular dated 15/04/2020 to the concerned Police Stations.
6. The Collector, North Goa, Panaji.